



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
40	WA/110/2024 CAVT. NO.03552/024, B/O	STATE OF ASSAM AND 4 ORS Versus NABA KUMAR SARANIA AND 3 ORS.	GA, ASSAM ADDL. SR. GA, ASSAM	MR. M SARANIA MR A SARANIA FOR CAVEATOR
	WITH I.A.(Civil)/1016/2024 in WA/110/2024	STATE OF ASSAM AND 4 ORS Versus NABA KUMAR SARANIA AND ORS	GA, ASSAM ADDL. SR. GA, ASSAM	MR. M SARANIA MR A SARANIA FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 03/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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18)	MR. M RAHMAN	02-04-2024	To	21-04-2024
19)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO			
52 WP(C)/5231/2022 AT 2:00 PM	DR. ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (r-5) MRS DIPANJALI BORPUJARI (r-5) MR. M ISLAM (r-7) MR. D M NATH (R6) SC, HEALTH
WITH 53 WP(C)/8292/2019	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MS. M K BROWN	MR. R BORPUJARI SC, HEALTH
WITH 54 WP(C)/228/2020	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	MS. M BARMAN MR. M ISLAM SC, HEALTH

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
37 Cont.Cas(C)/682/2022 B/O	HILAL UDDIN AND ANR Versus PARAG MUNOT	MS. R CHOUDHURY MR N RAHMAN	MR. S SARMA
MOTION			
38 WP(C)/1841/2024 B/O	KHOGESH PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI	GA, ASSAM SC, EXCISE DEPTT.
39 WP(C)/1853/2024 B/O	NILA KANTA DAFLARI Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI	GA, ASSAM SC, EXCISE DEPTT.
40 WP(C)/1854/2024 B/O	BINOY MECH Versus THE ASSAM AGRICULTURAL UNIVERSITY, JORHAT AND 9 ORS	MR. M SARMA MR. R SARMA MS Z RASHUL	SC, AAU

LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
52 WP(C)/1783/2024 FIXED	SANJIB SHARMA Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED	GA, ASSAM
53 WP(C)/1788/2024 FIXED	M/S TULSHYAN ELECTRICALS Versus THE STATE OF ASSAM AND 2 ORS	DR ANKIT TODI MS M PARBIN	SC, TAXES
54 WP(C)/1845/2024 B/O	ANJAYBEE GREEN AND ANR. Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
55 WP(C)/1858/2024 B/O	CHANDAN DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NHAI SC, REVENUE
56 WP(C)/1873/2024 B/O	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM
ADMISSION			
57 WP(C)/267/2024 FIXED	MADAN BAIDYA Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
58 WP(C)/371/2024 FIXED	RAJESH MITTAL Versus UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
59 WP(C)/683/2024 FIXED	SRI SUBHASH AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
44	I.A.(Civil)/999/2024 B/O in WP(C)/1702/2023	RAJIB GOGOI Versus DHIRAJ SAIKIA,	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM MR D DAS MR D MAHANTA
	WITH WP(C)/1702/2023	DHIRAJ SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR D MAHANTA MS S SHARMA	GA, ASSAM SC, IRRIGATION
	WITH I.A.(Civil)/882/2023 in WP(C)/1702/2023	DHIRAJ SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR D MAHANTA	GA, ASSAM SC, IRRIGATION
ADMISSION				
45	WP(C)/1451/2021 FIXED	RULI PATHAK AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR H GUPTA (R-1,2,3) ASSTT.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

15	Crl.A./140/2022 1 Y 10 M 8 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, B/O	RAJU NATH Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. M J BHATTACHARYYA MS. S DEVI	PP, ASSAM
	WITH I.A.(Crl.)/355/2022 in Crl.A./140/2022	RAJU NATH Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. M J BHATTACHARYYA MS. S DEVI	PP, ASSAM
	WITH Crl.A./141/2022 1 Y 10 M 8 D :	DINKU DAS Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA MR D DEKA	PP, ASSAM
	WITH I.A.(Crl.)/850/2023 in Crl.A./141/2022	DINKU DAS Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/1525/2024 FIXED	SANJAY KR BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ELECTION COMMISSION.
58	WP(C)/1532/2024 FIXED	NUR AHMED LASKAR Versus THE STATE OF ASSAM AND 5ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ECI
59	WP(C)/1760/2024 FIXED	BIKASH KUMAR PATAR AND 16 ORS Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MS. B SARMA DY.S.G.I.
ADMISSION				
60	WP(C)/312/2024 FIXED	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

57	MACApp./280/2018 WITH LCR, B/O	THE UNITED INDIA INSURANCE COMANY LTD. Versus KAMDEB KALITA AND ANR	MR. A DUTTA MR. K K BHATTA MS JONA TALUKDAR MRS. P M DUTTA	MR. A BHATTACHARYYA MR. S SINGH
58	MACApp./674/2019 WITH LCR, B/O	ABUL HUSSAIN Versus THE BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MR. A J SAIKIA
59	I.A.(Civil)/3032/2023 B/O in MACApp./187/2023 WITH MACApp./187/2023	CHANDAN KUMAR KALITA Versus UNITED INDIA INSURANCE COMPANY LTD, UNITED INDIA INSURANCE COMPANY LTD Versus CHANDAN KUMAR KALITA AND 5 ORS.	MR. A R AGARWALA MR. R C PAUL	MR. R C PAUL MR. L N DIHINGIA (R-5) MR. A K SAHU (R-5) MR H K GOGOI (R-2) MRS. M BARMAN (R-2) MR. J KALITA (r-4) MR A BARUAH (R-5)
60	I.A.(Civil)/3502/2023 B/O in MACApp./13515/2023 WITH MACApp./13515/2023 (Filing Number)	RAKIBUDDIN SHEIKH @ ALI Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. RAKIBUDDIN SHEIKH @ ALI Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS. B	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI MR. A R AGARWALA	
61	I.A.(Civil)/818/2024 B/O in MACApp./2029/2024 WITH MACApp./2029/2024 (Filing Number)	UKESHWAR @ UKESWAR TAYE AND ANR. Versus CHOLAMANDALAM MS GEN. INS. COMPANY LTD AND 2 ORS. UKESHWAR @ UKESWAR TAYE AND ANR Versus CHOLAMANDALAM MS GEN INS COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI MR. A R AGARWALA	

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
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12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
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16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
17)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
18)	MR. M RAHMAN	02-04-2024	To	21-04-2024
19)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

13	Crl.A./14/2023 1 Y 9 M 6 D:	MANTU KUMAR Versus THE STATE OF ASSAM AND ANR.	MR S K NATH MR H BETALA MR C KUMAR RIYAZ KHAN	PP, ASSAM
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MOTION

14	AB/817/2024 BY SLIP	AJNUR ALI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR MS P SAIKIA MR S J CHOUDHURY	PP, ASSAM
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BAIL HEARING (BA)

15	Bail Appln./427/2024 BY SLIP	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. S C KEYAL SC, NCB
16	Bail Appln./520/2024 BY SLIP	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, NCB

BAIL HEARING

17	AB/620/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAHIDUL ALI KHA Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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19)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



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[For Wednesday,3rd April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
53	Crl.A./53/2021 3 Y 3 M 11 D :	VIKKY PACHAURI @ VIKASH PACHAURI AND ANR. Versus UNION OF INDIA	MR. N AHMED MD S I AHMED	SC, CUSTOMS
	WITH I.A.(Crl.)/112/2024 in Crl.A./53/2021	VIKKY PACHAURI @ VIKASH PACHAURI AND ANR. Versus UNION OF INDIA,	MR. N AHMED MD S I AHMED	SC, CUSTOMS
WITHDRAWAL				
54	Crl.Rev.P./444/2019 B/O	PARTHA PRATIM SARMAH Versus THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. A LAL MR A BRAHMA MS M BAISHYA	MR. O P BHATI MR T C DAS MR. P SARMA PP, ASSAM MR. M K GOGOI
MOTION				
55	AB/888/2024 B/O	BHASKAR BARUAH Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./774/2024 FIXED	MOHIBUL SIKDAR Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
57	Bail Appln./844/2024 B/O	JAMAL UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

2	AB/731/2024 FIXED	ASHIKUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR. M MONDAL MR A HAWARI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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19)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



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[For Wednesday,3rd April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
41	Crl.Pet./211/2024 B/O	JIA UDDIN Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
42	Bail Appln./3697/2023 WITH OFFICE NOTE, FIXED	UCHAMAN ALI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. F U CHOUDHURY	PP, ASSAM
43	Bail Appln./597/2024 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED	PASUPATI NATH @ PASUPATINATH @ ASHISH @ SAURABH SINGHANIA Versus THE STATE OF ASSAM	MR S RAHMAN MR U PANDEY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
42	Bail Appln./963/2024 FIXED	LAKSHYAJIT HAZARIKA Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA MR K J SAIKIA	PP, ASSAM
43	Bail Appln./980/2024 B/O	FAYSOL AHMED @ RUBEL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ADMISSION				
44	Crl.A./392/2023 Q Y 8 M 4 D :PART-HEARD, WITH LCR 3 FILES, FIXED WITH I.A.(Crl.)/1021/2023 in Crl.A./392/2023	MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
BAIL HEARING (BA)				
45	Bail Appln./2824/2023 PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	PAWAN KUMAR YADAV AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. D M CHAKRABORTY	PP, ASSAM
46	Bail Appln./468/2024 WITH CASE RECORD(SCANNED COPY), FIXED	IKRAM HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
47	Bail Appln./724/2024 FIXED	JAHUL KHAN AND 2 ORS Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
48	Bail Appln./817/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUMIT DHAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. S BISWAS MS D DEVI	PP, ASSAM
49	Bail Appln./840/2024 FIXED	MD. SHOYJUDDIN AHMED @ SALLU Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
50	Bail Appln./866/2024 FIXED	MD. INAMUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	
BAIL HEARING				
51	AB/3360/2022 FIXED	ALOMGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
54 WP(C)/1751/2014 FIXED	MD. SAIDUR RAHMAN and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.A DAS MR.R DEY	SC, HEALTH
55 WP(C)/3043/2015 FIXED	SMTI BARNALI DEKA Versus THE STATE OF ASSAM and 2 ORS,	MR.M BISWAS MR.R GOGOI MR.S DUTTA MR.H KAKATI	MR.B P BORAH(R-3) MRSR BORAH(R-3) MRB TAID(R-3) SC, HIGHER EDUCATION MR.P J DUTTA(R-3)
MOTION			
56 WP(C)/7615/2023 FIXED	JITUMANI SONOWAL Versus THE STATE OF ASSAM AND ANR	MS S DAS MS. H DAS	SC, ELEM. EDU
57 WP(C)/1737/2024 FIXED	JAKIR HUSSAIN AND 3 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	DY.S.G.I. SC, HEALTH
58 WP(C)/1759/2024 FIXED	AMINUL HOQUE AND 38 ORS Versus THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	DY.S.G.I. SC, HEALTH
59 WP(C)/1856/2024 B/O	KESHAB KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC
60 WP(C)/1863/2024 B/O	GAJENDRA NATH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU.
ORDERS			
61 Cont.Cas(C)/499/2022 B/O	PROVATI DAS Versus SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R-1)
62 WP(C)/6893/2023 B/O	SANJEET KUMAR BORAH Versus THE UNION OF INDIA AND 11 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MRS. R DEVI (r-1) DY.S.G.I. SC, ASSAM UNIVERSITY
63 Review.Pet./44/2024 FIXED, WITH WP(C)/5798/2018 (D/O), REVIEW PET.13/2024 (D/O)	RASIKAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
17)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
18)	MR. M RAHMAN	02-04-2024	To	21-04-2024
19)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
54	WP(C)/1567/2023 FIXED	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR R SHARMA PETITIONER IN PERSON (MR. B. BUCHA)	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5)
	WITH I.A.(Civil)/2168/2023 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON (MR. B. BUCHA)	GA, ASSAM
	WITH I.A.(Civil)/1010/2024 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.		GA, ASSAM N CHAUDHURY (R-5)
BAIL HEARING (BA)				
55	Bail Appln./932/2024 (CONNECTED WITH ITEM NO. 36 IN THE DAILY CAUSE LIST), FIXED	MD. ANSARUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
HEARING				
56	Crl.A./325/2023 PART-HEARD, BY SLIP	ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR N KALITA	MR. R BORUAH PP, ASSAM
	WITH I.A.(Crl.)/810/2023 in Crl.A./325/2023	ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR N KALITA	

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
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